## GOVERNMENT OF MEGHALAYA LAW (B) DEPARTMENT

## NOTIFIC ATION

Dated Shillong, the 24th July, 2025

No. LJ(B) 92/92/189 - In exercise of the powers conferred by sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints the following Assistant Commissioners as the Executive Magistrate within Ri Bhoi District with immediate effect until further orders –

- 1. Smti. Ayushi Pradhan, IAS, Assistant Commissioner
- 2. Smti. Esther Ngurlienmoi Marak, MCS, Assistant Commissioner
- 3. Shri. Akash R. Marak, MCS, Assistant Commissioner
- 4. Shri. Asish Koch, MCS, Assistant Commissioner

Sd/(Cyril V.D. Diengdoh),
Commissioner & Secretary to the
Govt. of Meghalaya,
Law (B) Department
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Memo No. LJ (B) 92/92/189 -A, Copy forwarded to:-

Dated Shillong, the  $24^{th}$  July, 2025

- 1. The District Magistrate, Ri Bhoi District, Nongpoh with reference to your letter No. DCRB (L&O) 21/2014/Pt./179 Dt. 09.07.2025.
- 2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
- 3. Personnel & A.R. (A) Department for information.
- 4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

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Deputy Secretary to the Govt. of Meghalaya, Law (B) Department.